

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. GOPIK CONNECT PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	<b>GOPIK CONNECT PRIVATE LIMITED</b>
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/12/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Cuttack
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01114OR2017PTC028133
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	608/609, Barmunda Rural Near Barmunda Rural Fly Over, Bhubaneswar, Khordha, Bhubaneswar, Orissa, India, 751003
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.04.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Saurabh Basu Practising Company Secretary & Insolvency Professional Proprietor, S Basu & Associates Alapan Apartment, 3rd Floor, 10/6/2 Raja Rammohan Roy Road Kolkata-700008 Mobile No. +919830063501/9433443501 Udyam Reg.No:UDYAM-WB-18-0047797 pcs.saurabhbasu@gmail.com IBBI REGN. NO. IBBI/IPA-002/IP-N00319/2017-2018/10924
8	LAST DATE FOR SUBMISSION OF CLAIMS	10.05.2025


Notice is hereby given that the **M/S. GOPIK CONNECT PRIVATE LIMITED** has commenced voluntary liquidation on 11.04.2025.

The stakeholders of **M/S. GOPIK CONNECT PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 10.05.2025, to the liquidator at the address mentioned against item 7.


The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15/04/2025  
Place: Kolkata

  
**Saurabh Basu**  
Insolvency Professional.  
IP Reg. No. IBBI/IPA-002/  
IP-N 00319/2017-18/10924  
Liquidator

**HDFC ERGO General Insurance Company Limited**  
 CIN: U66030MH2007PLC177117  
 IRDAI Registration No.: 146  
 Date of Registration with the IRDAI: July 09, 2010



**Financial Results** (₹ in Lakhs)

Sr No.	Particulars	Three months ended		Year ended	
		March 31, 2025	March 31, 2024	March 31, 2025	March 31, 2024
		Audited	Audited	Audited	Audited
1	Total Income from Operations (Note 1)	385,198	520,753	1,622,943	1,880,170
2	Net Profit / (loss) for the period (before Tax, Exceptional and / or Extraordinary Item)	8,957	(17,625)	66,393	57,835
3	Net Profit / (loss) for the period before tax (after Exceptional and / or Extraordinary Item)	8,957	(17,625)	66,393	57,835
4	Net Profit / (loss) for the period after tax (after Exceptional and / or Extraordinary Item)	7,107	(13,253)	50,017	43,767
5	Total Comprehensive Income for the period (Comprising Profit / (loss) for the period (after tax) and Other Comprehensive Income (after tax)) (Note 2)	NA	NA	NA	NA
6	Paid up Equity Share Capital	72,583	71,497	72,583	71,497
7	Reserves (exclude Revaluation Reserves)(Note 3)	229,288	193,788	229,288	193,788
8	Securities Premium Account	210,833	146,382	210,833	146,382
9	Net Worth	486,239	385,202	486,239	385,202
10	Paid up Outstanding Debt	140,000	107,500	140,000	107,500
11	Outstanding Redeemable Preference Shares	NA	NA	NA	NA
12	Debt Equity Ratio (No. of times)	0.29	0.28	0.29	0.28
13	Earnings Per share (of ₹ 10/- each) (for continuing and discontinued operations)				
	1. Basic:	0.99	(1.85)	6.94	6.12
	2. Diluted:	0.98	(1.85)	6.93	6.11
14	Capital Redemption Reserves	NA	NA	NA	NA
15	Debtenture Redemption Reserves	3,565	3,565	3,565	3,565
16	Debt Service Coverage Ratio (No. of times)	5.14	(7.48)	8.89	8.78
17	Interest Service Coverage Ratio (No. of times)	5.14	(7.48)	8.89	8.78

**Notes:**

- Total Income from operations represents Gross Written Premium (GWP).
- The Indian Accounting Standards (IND AS) are currently not applicable to Insurance Companies in India.
- Includes Reserve on Amalgamation created on the merger of erstwhile HDFC ERGO Health Insurance Limited (formerly Apollo Munich Health Insurance Company Limited) with the Company.
- The above is an extract of the detailed format of quarterly and year to date Financial Results filed with the Stock Exchange under Regulation 52 of SEBI (Listing Obligations and Disclosures Requirement) Regulations, 2015. The full format of quarterly and year to date Financial Results are available on the website of Stock Exchange ([www.bseindia.com](http://www.bseindia.com)) and the Company ([www.hdfcergo.com](http://www.hdfcergo.com)).
- For the other line items referred in Regulation 52(4) of SEBI (Listing Obligations and Disclosures Requirement) Regulations, 2015, pertinent disclosures have been made to Stock Exchange (BSE) and can be accessed on [www.bseindia.com](http://www.bseindia.com).

For and on behalf of the Board  
 Sd/-  
 Anuj Tyagi  
 Managing Director & CEO  
 DIN: 07505313

Place: Mumbai  
 Date : April 15, 2025

Registered & Corporate Office: 6<sup>th</sup> Floor, Leela Business Park, Andheri-Kurla Road, Andheri (East), Mumbai - 400 059.

**POSSESSION NOTICE**

Whereas, the authorized officer of **Jana Small Finance Bank Limited** under the Securitization And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the receipt of the said notices, along with future interest as applicable incidental expenses, costs, charges etc. incurred till the date of payment and/or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagee	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	45620430000012	(1) Mr. Sk Halimuddin (2) Mrs. Hosnara Bibi	07-12-2024; Rs. 3,38,836.13/- (Rupees Three Lakh Thirty Eight Thousand Eight Hundred Thirty Six Rupees And Thirteen Paise Only) as on 02-12-2024	Date: 10-04-2025 Time: 01:00 PM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the property bearing of Khata No. 162/203, Plot No. 641/797/928, area-0.03 decimal, mouza-masara, Tahasil/ PS-Basta, Dist-Balasore-756081. With all buildings and structures there on and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. and bounded on: East: Road, West: SK Asim, North: Ram Chandra Mumur, South: Barendra Mohanty.				
2	45810430000013	(1) Mr. Deepak Patra (2) Mr. Padmabati Patra	07-01-2025; Rs. 3,53,778.1/- (Rupees Three Lakh Fifty Three Thousand Seven Hundred Seventy Eight Rupees And One Paise Only) as on 05-01-2025	Date: 10-04-2025 Time: 02:00 PM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing Khata No. 857/4 Plot No. 429, Area-0.05 Dec, Mouza-Kumakeka, Dist-Sundargarh, ODISHA-770037. With all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. East: Road, West: Sambu patra, North: Sadhu patra, South: Self.				
3	47729610000350 & 47729630000722	(1) Mr. Daktar Behera (2) Mr. Chhotar Behera	09-01-2025; Rs. 28,71,482.38/- (Rupees Twenty Eight Lakh Seventy One Thousand Four Hundred Eighty Two Rupees And Thirty Eight Paise Only) as on 06-01-2025	Date: 12-04-2025 Time: 11:45 AM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing Khata No. 256/190, Plot No. 839/2964, Area-0.13 Acre. Situated at-Mouza-Khendara, Jhumpura, Dist-Keonjhar, Odisha-758031. With all buildings and structures there on and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. And Bounded on: East: Deepak Kumar mahanta, West: Road, North: Jogendra patra & other, South: Road				
4	45819630000212	(1) Mr. Jitender Kumar Saw, (2) Mr. Raju Saw	13-01-2025; Rs. 20,90,977.77/- (Rupees Twenty Lakh Ninety Thousand Nine Hundred Seventy Seven Rupees And Seventy Seven Paise Only) as on 08-01-2025	Date: 10-04-2025 Time: 11:35 AM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing Khata No. 80/67, Plot No. 337/617, Area-0.3200 Ac, PS- Bistra, Mouza-Dareikea, Dist-Sundargarh-770036. With all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. East: Road, West: Plot No. 344, North: Plot No. 346				
5	32529630000742	(1) Mr. Sanjay Jena, (2) Mr. Sridhar Jena, (3) Mrs. Urmila Jena	10-01-2025; Rs. 15,58,691.28/- (Rupees Fifteen Lakh Fifty Eight Thousand Six Hundred Ninety One and Twenty Eight Paise Only) as on 07-01-2025	Date: 10-04-2025 Time: 11:55 AM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of land bearing Khata No. 642, Plot No. 107/3508, Situated at Mouza-Alipingala, Area-8 dec, PS/Tah-Jagat Singhpur, DIST-Jagatsinghpur, Odisha-754103. The aforesaid landed property is butted and bounded as follows: East: Kunananda Mohanty, West: Sadhu Sahoo, North: Kantik Sahoo & Govt.Land, South: Sadhu Sahoo.				
6	45820430000271	(1) Mr. Chaitanya Bhoi, (2) Mr. Naga Bhoi, (3) Mrs. Jamini Bhoi	07-01-2025; Rs. 5,31,200.93/- (Rupees Five Lakh Thirty One Thousand Two Hundred Rupees And Ninety Three Only) as on 05-01-2025	Date: 11-04-2025 Time: 1:00 PM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing Khata No.322/254, Plot No.580/1731, P.S Dhama No. 28, Mouza-Bargaon, Tahsil-Maneswar, Area-0.030 Decimal, Kizam-Gharabani, Odisha-758113. With all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. East: Road, West: Chaitanya Bhoi, North: Sanju Panda, South: Babul Pradhan.				
7	45829630000250 & 45829410000355	(1) Mr. A Shyamu, (2) Mrs. Arapaka Ananta Laxmi	13-12-2025; Rs.7,36,716.44/- (Rupees Seven Lakh Thirty Six Thousand Seven Hundred Sixteen Rupees And Forty Fore Paise Only) as on 09-12-2024	Date: 10-04-2025 Time: 1:05 PM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing No: Khata No. 1333/218, Plot No. 5171/5952, Mouza-Silat, area-0.05 ac, Kizam Gharabani, Tahsil- Attabira. Dist- Bargarh Odisha-768111. With all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. And bounded on: East: House, West: Road, North: Vacant Plot, South: Vacant Plot.				
8	45820430000093	(1) Mrs. Subarna Bhuyan (2) Mr. Jeetu Bhuyan	07-12-2024; Rs. 5,16,514.78/- (Rupees Five Lakh Sixteen Thousand Five Hundred Fourteen Rupees And Seventy Eight Paise Only) as on 02-12-2024	Date: 10-04-2025 Time: 04:30 PM & Symbolic Possession
<b>Description of Secured Asset:</b> All that piece and parcel of the immovable property bearing No. MS Khata No. 300 And 567/2321, Plot No. 1721 & 1724 Tahasil-Sambalpur, Mouza-Sambalpur Town Unit No. 13/ Bareipali, PS-Sambalpur, PS No. 14, Dist- Sambalpur With All Buildings And structures there on and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future, and bounded on: For Plot No-1721: East: Plot No. 1724, West: Road, North: Plot No. 1717 & 1724, South: Plot No. 1722 & Road, For Plot No. 1724: East: Plot No. 1725, West: Plot No 1717, 1721 and 1722, North: Plot No. 1716 & 1726, South: Plot No. 1723.				

Whereas, the Borrowers/ Co-borrowers/ Guarantors/ Mortgagees, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrowers mentioned herein above in particular and to the Public in general that the authorized officer of **Jana Small Finance Bank Limited** has taken possession of the properties/ secured assets described herein above in exercise of powers conferred on him under section 13 (4) of the said Act read with Rule 8 of the said rules on the dates mentioned above. The Borrowers/ Co-borrowers/ Guarantors/ Mortgagees, mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured Assets will be subject to the charge of **Jana Small Finance Bank Limited**.

Place: Odisha  
 Date: 16-04-2025

Sd/- Authorised Officer  
 For. Jana Small Finance Bank Limited

**JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)**

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: Jana Small Finance Bank Limited, Platinum chambers, Budharaja, Sabmalpur, Odisha, Branch Office: Jana Small Finance Bank Limited, K Mart, Khadalpada, Near IDBI Bank, Balangir, Odisha, Branch Office: Jana Small Finance Bank Limited, Chypulia Bypass, Bhadrak, Odisha, Branch Office: Jana Small Finance Bank Limited, Khajurtika, Bargarh, Odisha.

**ANDHRA PRADESH POWER DEVELOPMENT COMPANY LIMITED**  
**E-PROCUREMENT NOTIFICATION**

APPDCL invites Tenders for the following Services at SDSTPS for the period of 01.06.2025 to 31.03.2026.

1.	610001945	O&M of Coal handling plant of Stage-I
2.	610001946	O&M of Coal handling plant of Stage-II

For further details, please visit: [www.apgenco.gov.in](http://www.apgenco.gov.in) OR <https://tender.apgenco.gov.in/>  
 Ro.No. 4039PP/CL/ADVT/11/2024-22, Date- 15.04.2025

CHIEF GENERAL MANAGER

**IN THE HIGH COURT OF JUDICATURE AT MADRAS (ORDINARY ORIGINAL CIVIL JURISDICTION) EP No 93 OF 2024**

Vivriti Capital Limited  
 Represented by its Authorised Signatory Noyal James ... Petitioner  
 Vs  
 1. Sambandh Finserv Private Ltd  
 2. Deepak Kindo  
 1. Deepak Kindo  
 Jubilee Villa, 1st Floor, Plot No 7, Sindh Colony, Mission Hata, Rajgangpur, Odisha 770 017.  
 ... Respondents

Please take notice that the above case is posted for hearing on 27.06.2025 for your appearance. Kindly make it convenient to be present before the Honble Court on 27.06.2025 at 10.30 a.m failing which the matter will be heard in your absence.  
 Dated: 15.04.2025

M/S. ABITHA BANU  
 Counsel for Applicant/Petitioner  
 Sree Ram Aravind Apartment No. 356, (1stBlock),  
 4th Floor, Lloyd's Road, Gopalapuram, Chennai 600 086

FORM A  
 PUBLIC ANNOUNCEMENT  
 (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)  
 FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. GOPIK CONNECT PRIVATE LIMITED

Sl. No.	NAME OF CORPORATE PERSON	GOPIK CONNECT PRIVATE LIMITED
1	NAME OF CORPORATE PERSON	GOPIK CONNECT PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/12/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Cuttack
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01144OR2017PTC028133
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	608/609, Barmunda Rural Near Barmunda Rural Fly Over,Bhubaneswar, Khordha, Bhubaneswar, Orissa, India, 751003
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.04.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Saurabh Basu Practising Company Secretary & Insolvency Professional Proprietor, S Basu & Associates Alapan Apartment,3rd Floor, 10/6/2 Raja Ramohan Roy Road Kolkata-700008 Mobile No. +919830063501/9433443501 Udyam Reg.No:UDYAM-WB-18-0047797 pcs.saurabhbasu@gmail.com IBBI REGN. NO. IBBI/PA-002/IP-N00319/2017-2018/10324
8	LAST DATE FOR SUBMISSION OF CLAIMS	10.05.2025

Notice is hereby given that the M/S. GOPIK CONNECT PRIVATE LIMITED has commenced voluntary liquidation on 11.04.2025.  
 The stakeholders of M/S. GOPIK CONNECT PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 10.05.2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.  
 Date: 15/04/2025  
 Place: Kolkata (Saurabh Basu)  
 Liquidator

FORM G (REVISED)  
 INVITATION FOR EXPRESSION OF INTEREST FOR  
**J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED**  
 (BUSINESS OF ALL KINDS OF MACHINERY)  
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	<b>J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED</b> CIN: U29100JH2014PTC001916
2. Address of the registered office	Manjhiadin Gadi Sriampur, Girdih, Jharkhand- 815301, India
3. URL of Website	No Website of CD
4. Details of Place where majority of Fixed Assets are located	Manjhiadin Gadi Sriampur, Girdih, Jharkhand- 815301, India
5. Installed capacity of main products /services	The Company was engaged primarily in the business of manufacturing, importing, exporting, buying, selling distributing, exchanging, converting, altering, processing, twisting or handling all kinds of machinery
6. Quantity and value of main products /services sold in last financial year	As per the Financial Year 2018-19 Quantity- NA Value- Total Revenue- Rs. 8,26,61,009.51
7. Number of employees/ Workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years, can be obtained by mailing at <a href="mailto:circ.jkhetidasmachine@gmail.com">circ.jkhetidasmachine@gmail.com</a> ; b. List of Creditors available at the website of IBBI i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U29100JH2014PTC001916">https://ibbi.gov.in/en/claims/claim-process/U29100JH2014PTC001916</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:circ.jkhetidasmachine@gmail.com">circ.jkhetidasmachine@gmail.com</a> / <a href="mailto:subodhka@gmail.com">subodhka@gmail.com</a>
10. Last date for receipt of Expression of Interest	<b>05th May, 2025</b>
11. Date of issue of Provisional List of Prospective Resolution Applicants	<b>09th May, 2025</b>
12. Last date for submission of Objections to Provisional List	<b>14th May, 2025</b>
13. Date of issue of Final List of Prospective Resolution Applicants	<b>16th May, 2025</b>
14. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	<b>16th May, 2025</b>
15. Last date for submission of Resolution Plans	<b>19th June, 2025</b>
16. Process email id to submit EOI	<a href="mailto:circ.jkhetidasmachine@gmail.com">circ.jkhetidasmachine@gmail.com</a> / <a href="mailto:subodhka@gmail.com">subodhka@gmail.com</a>
17. Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered under MSME

Date: 15<sup>th</sup> April, 2025  
 Place: Kolkata Subodh Kumar Agrawal  
 Resolution Professional of J. Khetidas Machine Tool Works Private Limited  
 IBBI/PA-001/IP-P00087/2017-18/10183  
 AFA Valid till 31st December, 2025  
 Room No 301, 3rd Floor 1, Ganesh Chandra Avenue, Kolkata 700013

Business Standard  
 CAMPUS TALK  
 BS PROMOTIONS

**SRUSTI ACADEMY HOSTS LIVE UNION BUDGET VIEWING & DISCUSSION**

Srusti Academy of Management and Technology (Autonomous) organized a live viewing and discussion session on the Union Budget presentation by Finance Minister Nirmala Sitharaman, offering a unique learning opportunity for students and faculty.

Attendees watched the live telecast of the budget speech, followed by an engaging discussion session analyzing key announcements and their impact. The event encouraged critical thinking, fostering a deeper understanding of the budget process and its significance in shaping the economic landscape. Combining real-time viewing with expert-led discussions, the initiative enriched students' knowledge of fiscal policies and economic planning, reinforcing Srusti Academy's commitment to experiential learning and informed discourse on national economic affairs.

Campus Reporter: Bipra Prakash Tripathy

**INDUSTRY CONNECT: ERP-SAP SEMINAR 2025**

On 8th April 2025, the PG Department of Commerce hosted an ERP-SAP Industrial Seminar under the leadership of the Head of the Department, Dr Rabintra Kumar Swain. Coordinated by Satchidananda Rout, with key support from Madhusmita Sahoo (HR Admin) and Saubhagya Ranjan Patra (FICO Faculty), the seminar aimed to bridge academic learning with industry practices. Conducted by SAPIMA Tech, the session focused on SAP FICO (Financial Accounting and Controlling), a critical module for enterprise financial management. Students were introduced to real-time transaction processing, compliance with global standards, and the integration of SAP FICO with other modules like MM and SD. The session was interactive, informative, and practical—offering students insights into ERP applications and career opportunities in the SAP domain. The seminar reinforced the department's commitment to preparing students for evolving industry demands through relevant, hands-on learning experiences.

Campus Reporter : Bijaya Laxmi Rout

**UTOPIA 2025: ZEST FOR EXUBERANCE**

Utopia, the welcome ceremony organized by second-year MBA students of College of IT & Management Education to welcome newly enrolled juniors, serves as a platform for students to unwind from academic rigors and engage in holistic experiences, building lifelong memories. The event featured diverse competitions including music, art, extempore, debate, essay writing, business quiz, video-making, street play, AD Mad, and treasure hunt—each designed to nurture creativity and knowledge. Students not only honed their skills but also had a thrilling experience during the competitions. The event, held at the Mayfair Convention, commenced with an insightful speech by our honourable Principal, Dr Raghunath Sahu, followed by electrifying performances by seniors that set the stage ablaze. Teachers surprised the audience with their dance and musical performances, elevating the festive mood. The event culminated in an awards ceremony where winners received trophies, with the prestigious Mr and Ms Utopia title awarded to the most outstanding performers. The Utopia 2025 concluded successfully, leaving all attendees with cherished memories and strengthened bonds across all batches and faculty. Once again, it proved why it remains the most anticipated event in our college calendar.

Campus Reporter - Penta Pili Gouri

**SBI STATE BANK OF INDIA**  
**STRESSED ASSETS RECOVERY BRANCH (SARB), Plot No.: 778,**  
**1st Floor, At/PO: Sahid Nagar, Maharshi College Road, Bhubaneswar-751007**

**Possession Notice**  
 (For Immovable Properties) [Rule 8 (1)]

**Publication of Notice regarding possession of property/ies u/s 13(4) of SARFAESI Act, 2002**

Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, a Demand Notice under section 13(2) was issued on the dates mentioned against below accounts and stated herein after calling upon the Borrower(s)/Legal Heirs of Borrower(s) to repay the amount mentioned in the notice with interest within 60 days from the date of receipt of the said notice. The Borrower(s)/Legal Heirs of Borrower(s) having failed to repay the amount, notice is hereby given to the Borrower(s)/ Legal Heirs of Borrower(s) and the public in general that the undersigned has taken POSSESSION of the property/ies described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said Act on the date mentioned against below accounts. The Borrower(s)/Legal Heirs of Borrower(s) in particular and the public in general are hereby cautioned not to deal with the property/ies and any dealings with the property/ies will be subject to the charge of the **STATE BANK OF INDIA** for an amount stated below with interest, incidental expenses, costs etc. thereon. **The Borrower(s)/Legal Heirs of borrower's attention is invited to provisions of Sub-section (8) of the Section 13 of the Act, in respect of time available, to redeem the secured assets.**

Name of Account / Name & Address of the Borrower(s)/ Legal Heirs of Borrower(s)	Description of the Property/ies mortgaged/charged	Date of Demand Notice	Date of Possession	Dues Amount
<b>Borrower: Late Ch. Rajani Kanta Patra, Prop. of M/s Royal Filling Centre, Ratanpur, NH-59, Berhampur, Dist.: Ganjam, PIN-760009 / Legal Heirs of Late Ch. Rajani Kanta Patra: 1) Smt. Ch. Binodini Patra, W/o- Late Ch. Rajani Kanta Patra, 2) Sri Chetan Kumar Patra, S/o- Late Ch. Rajani Kanta Patra, Both are At: Niladri Vihar, 1st Lane, Near Siva Temple, Berhampur Sadar, Dist.: Ganjam, PIN-760001, 3) Smt. Rajabala Patra, W/o- Madan Mohan Patra, At: Somanath Nagar, 2nd Lane, Aska Road, Berhampur Sadar, Dist.: Ganjam, PIN-760001.</b>	All the part and parcel of the property consisting of the Homestead Land & Building measuring Area: Ac.0.372 2/10dec. out of Ac.0.990dec., towards western side of the Plot and having passage in the North side to access the NH-217 pertaining to Plot No.: 136 covered under Khata No.: 119/3 of Mouza: Ratanpur under Kukulakhandi Tahasil, in the District of Ganjam, standing in the name of <b>Ch. Rajani Kanta Patra, Kisham: Gharabani.</b>	19.11.2024	11.04.2025	₹ 2,32,57,118.00 as on 19.11.2024 + further interest from 20.11.2024, incidental expenses, costs etc. thereon

Date: 15.04.2025, Place: Ratanpur, Berhampur  
 Sd/- Authorised Officer, State Bank of India, SARB, Bhubaneswar

**EAST COAST RAILWAY**  
 File No. DRM/Engg/KUR/25-26/E-Tender/03  
 Dtd.: 10.04.2025

(1) Tender No.: e-tender-HQ-KUR-06-2025, Dtd.: 04.04.2025  
**Description:** PROPOSED SHOTCRETING OF BR. NO. 19 BETWEEN KHURDA ROAD AND PURI SECTION OF KHURDA ROAD DIVISION.  
 Approx. Cost of the Work: ₹ 1,45.95 Lakh  
 EMD: Rs. 2,23,000/-, Completion Period: 8 (Eight) Months

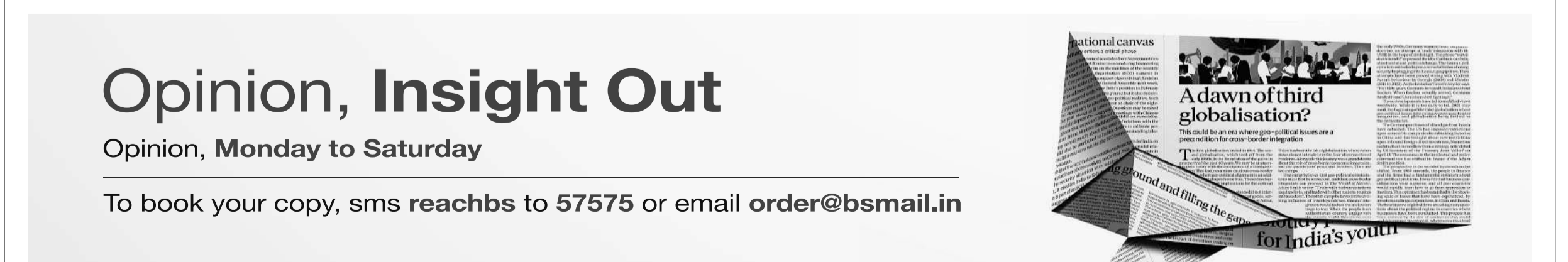
(2) Tender No.: e-tender-eastkur-01-2025, Dtd.: 03.04.2025  
**Description:** PROPOSED MISCELLANEOUS REPAIRS TO WAY SIDE STATIONS QUARTERS IN CUTTACK-PARADEEP SECTION UNDER THE JURISDICTION OF ADEN -I-CTC OF KHURDA ROAD DIVISION.  
 Approx. Cost of the Work: ₹ 201.70 Lakh  
 EMD: Rs. 2,50,000/-, Completion Period: 12 (Twelve) Months

(3) Tender No.: e-tendersouthkur-06-2025, Dtd.: 04.04.2025  
**Description:** RENOVATION OF S.M'S OFFICE AT KAIAPADAR ROAD, TAPANG, NERAKARPUR, BHUSANPUR, GANGDAHARPUR AND KHALIKOT STATION OF KHURDA ROAD DIVISION.  
 Approx. Cost of the Work: ₹ 1,19.74 Lakh  
 EMD: Rs. 2,09,900/-, Completion Period: 12 (Twelve) Months  
 Tender closing Date & Time: At 1500 hrs. on 25.04.2025 (For All Tenders)

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.  
 The tenders/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS portal. Only registered tenderer/bidder can participate on e-tendering.  
 Note: The prospective tenderers are advised to visit the website 10 days before the date of closing of tender to note any changes/ corrigenda issued for this tender.  
 Website: [www.ireps.gov.in](http://www.ireps.gov.in)

Divisional Railway Manager (Engineering)  
 PR-35/Q/25-26 Khurda Road

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